SCHEMES FOR EDUCATIONAL DEVELOPMENT OF TRIBAL COMMUNITIES

†2519. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the extant Government schemes for educational development of the tribal communities in the country;
(b) the funds allocated for the said schemes during the past three years; and
(c) the details of the monitoring system in place to ensure effective implementation of the educational programmes in the backward and remote tribal areas of the country?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): The details of extant schemes administered by Ministry of Tribal Affairs for educational development of tribal communities are as below

I. National Fellowship and Scholarship for Higher Education of ST Students: The scheme provides financial assistance for pursuing MPhil and PhD in Universities and for perusing graduate and post graduate courses in top 246 Institutes like IIT/AIIMS etc.

II. National Overseas Scholarship (NOS) to the ST Students for Studies Abroad: Under the Scheme, financial assistance is provided to 20 ST students every year for pursuing higher studies abroad.

III. Pre-Matric Scholarship: Pre-Matric Scholarship Scheme is a Centrally Sponsored Scheme under which financial assistance is provided to ST students studying in classes IX and X.

IV. Post Matric Scholarship: Post-Matric Scholarship Scheme is a Centrally Sponsored Scheme under which financial assistance is provided to ST students studying beyond class X.

V. Eklavya Model Residential School (EMRS): It is a central sector scheme introduced in the year 1997-98 to provide quality education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas through residential schools. As on date, 684 schools have been sanctioned by the Ministry, out of which 378 are reported to be functional.

Further, Ministry also implements various schemes where funds are released, *interalia*, for educational development of tribal communities as a sub-component, viz. Grants under Article 275(1) of the Constitution, Special Central Assistance to Tribal Sub-Plan (SCA to TSP) [now Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)], Aid to
Voluntary Organizations working for the welfare of Scheduled Tribes and Development of Particularly Vulnerable Tribal Groups (PVTGs).

(b): The funds allocated under the schemes exclusively for educational development of STs during the past three years are as under:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Scheme</th>
<th>Allocation of Fund (BE)</th>
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<tbody>
<tr>
<td></td>
<td></td>
<td>2019-20</td>
</tr>
<tr>
<td>1.</td>
<td>Eklavya Model Residential School (EMRS)</td>
<td>2662.55*</td>
</tr>
<tr>
<td>2.</td>
<td>National Fellowship and Scholarship for Higher Education of ST Students</td>
<td>100.00</td>
</tr>
<tr>
<td>3.</td>
<td>National Overseas Scholarship (NOS) to the ST Students for Studies Abroad</td>
<td>2.00</td>
</tr>
<tr>
<td>4.</td>
<td>Pre- Matric Scholarship</td>
<td>340.00</td>
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<tr>
<td>5.</td>
<td>Post Matric Scholarship</td>
<td>1613.50</td>
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</tbody>
</table>

* Fund allocated for all activities, including EMRS, sanctioned under Article 275(1) of the Constitution since EMRS was a component under Article 275(1) upto 2019-20.

(c): Each of the above mentioned schemes of this Ministry has inbuilt monitoring mechanism in place to ensure effective implementation of the educational programmes. National Education Society for Tribal Students (NESTS), an autonomous body under the Ministry has been established to establish, endow, maintain, control and manage EMRSs and also to facilitate a robust monitoring mechanism. NESTS has developed a detailed Managerial Information System (MIS-Portal) for EMRSs to ensure effective implementation of EMRS in the remote tribal areas of the country. For online monitoring of various scholarship schemes, this Ministry is taking assistance of National Scholarship Portal (NSP) and also other portals developed for this purpose.